

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

West Bengal Appropriation (Vote On Account) Act, 1958 1 of 1958

[18 March 1958]

CONTENTS

- 1. Short title
- 2 . <u>Withdrawal of Rs. 53,09,28,000 from and out of the Consolidated Fund of West Bengal for the financial year 1958-59</u>
- 3. <u>Appropriation</u>

SCHEDULE 1:- <u>SCHEDULE</u>

West Bengal Appropriation (Vote On Account) Act, 1958 1 of 1958

[18 March 1958]

PREAMBLE

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1958-59;

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1958-59;

It is hereby enacted in the Ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of 1958, Part IVA, page 708; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 28th February, 1958; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 3rd March, 1958.

1. Short title :-

This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1958.

2. Withdrawal of Rs. 53,09,28,000 from and out of the Consolidated Fund of West Bengal for the financial year 1958-59:

From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of fifty-three crores, nine lakhs and twenty-eight thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1958-59.

3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2		
	Sums not exceeding		
Services and purposes.	Voted by the Legis-lative Assembly. Charged on the Consoli-dated Fund.		Total.
	Rs.	Rs.	Rs.
A-Direct Demand on the Revenue.			
4-Taxes and Income other than Corporation Tax and Estate Duty.	1,92,000	1,000	1,93,000
7-Land Revenue	1,43,48,000		1,43,48,000
AA-Principal Revenue Heads-Forest and other Capital Accounts outside the Revenue Account.			
65-Payment of Compensation to Land Holders, etc. of the abolition of the Zemindary System.	50,00,000		50,00,000

A-Direct Demand on Revenue.			
8-State Excise Duties	14,04,000		14,04,000
9-Stamps	2,90,000		2,90,000
10-Forest	30,11,000		30,11,000
11-Registration	7,34,000		7,34,000
12-Taxes on Vehicles		2,25,000	2,25,000
12A-Sales Tax	8,10,000		8,10,000
13-Other Taxes and Duties	3,55,000		3,55,000
C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
17-Interest on Irrigation Works (Commercial).			
XVII-Irrigation-Working expenses	8,30,000		8,30,000
18-Other Revenue Expenditure financed from Ordinary Revenues.	36,03,000		36,03,000
H-Civil Works and Miscellaneous Public Improvement.			
51A-Interest on Capital Outlay on Multipurpose River Schemes.			
51B-Other Revenue Expenditure connected with Multipurpose River Schemes.	8,53,000		8,53,000
CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			
68-Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).	13,39,000		13,39,000
68A-Construction of Irrigation, Navigation, Embankment and	16,67,000		16,67,000

Drainage Works (Non-Commercial).			
HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	17,29,000		17,29,000
E-Debt Services.			
22-Interest on Debt and other obligations	1,000	1,34,05,000	1,34,06,000
23-Appropriation for Reduction or Avoidance of Debt			
F-Civil Administration.			
25-General Administration	1,06,41,000	3,86,000	1,10,27,000
27-Administration of Justice	29,30,000	10,19,000	39,49,000
28-Jails and Convict Settlements	31,25,000		31,25,000
29-Police	2,60,94,000		2,60,94,000
30-Ports and Pilotage	4,04,000		4,04,000
36-Scientific Departments	24,000		24,000
37-Education	4,12,82,000		4,12,82,000
38-Medical	1,58,85,000		1,58,85,000
39-Public Health	77,20,000		77,20,000
40-Agriculture- Agriculture	1,46,34,000		1,46,34,000
FF-Civil Administration- Capital Account outside the Revenue Account.			
71-Capital Outlay on schemes of Agricultural Improvement and Research outside the Revenue Account.	14,24,000		14,24,000
F-Civil Administration.			
40-Agriculture-Fisheries	6,86,000		6,86,000
41-Veterinary	12,81,000		12,81,000
42-Co-operation	11.90.000		11.90.000

43-Industries-Industries	24,76,000	24,76,000
H-Civil Works and Miscellaneous Public Improvements.	·	
52-Interest on Capital Outlay on Electricity Schemes		
52A-Other Revenue expenditure connected with Electricity Schemes.		
XLI-Receipts from Electricity Schemes-Working expenses.		
HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue.		
53-Capital Outlay on Electricity Schemes met out of Revenue.		
FF-Civil Administration- Capital Account outside the Revenue Account.		
72-Capital outlay on Industrial Development outside the Revenue Account.	37,19,000	37,19,000
HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue.		
81A-Capital Outlay on Electricity Schemes outside the Revenue Account.		
F-Civil Administration.		
43-Industries-Cottage Industries	35,79,000	35,79,000
FF-Civil Administration- Capital Account outside the Revenue Account.		
72-Capital outlay on Industrial Development outside the Revenue Account-Cottage	2,12,000	2,12,000

F-Civil Administration.			
43-Industries-Cinchona	10,67,000		10,67,000
47-Miscellaneous Departments-Fire Services	11,66,000		11,66,000
47-Miscellaneous Departments-Excluding Fire Services	36,83,000		36,83,000
H-Civil Works and Miscellaneous Public Improvements.			
50-Civil Works	1,22,52,000	4,14,000	1,26,66,000
J-Miscellaneous.			
54-Famine	71,48,000		71,48,000
54B-Privy purses and allowances of Indian Rulers	57,000		57,000
55-Superannuation allowances and pensions	46,71,000	74000	47,45,000
JJ-Miscellaneous Capital Account within the Revenue Account.			
55A-Commutation of pensions financed from Ordinary Revenues			
JJ-Miscellaneous Capital Account outside the Revenue Account.			
83-Payments of commuted value of pensions	2,00,000	2,000	2,02,000
J-Miscellaneous.			
56-Stationery and Printing	22,84,000		22,84,000
57-Miscellaneous- Contributions	47,61,000	6,09,000	53,70,000
57-Miscellaneous-Other Miscellaneous Expenditure.	50,92,000	1,000	50,93,000
JJ-Miscellaneous Capital Account outside the Revenue Account			
82-Capital Account of other State works	1,85,38,000		1,85,38,000

outside the Revenue			
Account. E-Debt Services.			
22-Interest on Debt and other obligations- Expenditure on displaced persons.		33,000	33,000
J-Miscellaneous.			
57-Miscellaneous- Expenditure on displaced persons	2,80,64,000		2,80,64,000
JJ-Miscellaneous Capital Account outside the Revenue Account.			
82-Capital Account of other State works outside the Revenue Account-Expenditure on displaced persons.	61,81,000	1,000	61,82,000
Public Debt.			
Loans for displaced persons			
Loans and Advances by State Government.			
Loans and Advances to displaced persons	1,08,94,000		1,08,94,000
E-Debt Services.			
22-Interest on Debt and other obligations-Community Development Projects.		3,25,000	3,25,000
M-Extraordinary Items.			
63B-Community Development Projects, National Extension Service and Local Development Works.	61,19,000		61,19,000
JJ-Miscellaneous Capital Account outside the Revenue Account.			
82-Capital Account of other State Works outside the Revenue Account-Community Development Projects.	4,76,000		4,76,000
Public Debt.			
Loans for Community		4,20,000	4,20,000

Development Projects Loans and Advances by State Government.			
Loans and Advances under Community Development Projects.	9,95,000		9,95,000
M-Extraordinary Items.			
63-Extraordinary charges in India	61,81,000		61,81,000
64C-Pre-Partition Payments	6,54,000		6,54,000
HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account Damodar Valley Project.	2,85,43,000		2,85,43,000
81-Capital Account of Civil Works outside the Revenue Account.	2,02,45,000		2,02,45,000
J-Miscellaneous.			
XLVIA-Receipts from Road and Water Transport Schemes- Working expenses.	96,50,000		96,50,000
JJ-Miscellaneous Capital Account outside the Revenue Account.			
82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.	16,19,000		16,19,000
85A-Capital Outlay on State Schemes of Government Trading.	10,00,00,000		10,00,00,000
Public Debt.			
Floating Debt		4,00,00,000	4,00,00,000
Loans from Reserve Bank of India			
Loans from Union Government		1,17,81,000	1,17,81,000
Other Loans-Loans from the National Agricultural			

Credit (Long Term Operation) Fund of the Reserve Bank of India.			
Loans and Advances by State Government.			
Loans and Advances by State Government	82,20,000		82,20,000
Total	46,22,32,000	6,86,96,000	53,09,28,000